NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TP(HC)/46, 47/CAA/2017	
NAME OF THE TRANSFEROR	: RAJAM HOTELS PVT LTD	
NAME OF THE TRANSFERRE	: RAJAM RESORTS PVT LTD	
UNDER SECTION	: 230	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

Amizzanco Countil Food Petitioner

REPRESENTATION BY WHOM

2.

ORDER

Counsel for petitioner present and prayed time for making submissions. Time extended at request. Put up on 28.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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